

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

STARRED QUESTION NO.426

TO BE ANSWERED ON THE 31ST MARCH, 2017

DEFENCE LAND

*426. SHRI DILIPKUMAR MANSUKHLAL GANDHI:

Will the Minister of DEFENCE जेके एच
be pleased to state:

- (a) the total estimated area of land under his Ministry in the country, State-wise including Maharashtra;
- (b) the total area of land acquired by his Ministry after independence of the country; and
- (c) whether land in various States particularly in Maharashtra under the possession of Basic Training Regiment comes under the possession and ownership of his Ministry and if so, the details thereof?

A N S W E R

MINISTER OF DEFENCE
जेके एच

(SHRI ARUN JAITLEY)
1/4Jh v#.k tsVyh1/2

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 426 FOR ANSWER ON 31.3.2017

(a) The total extent of defence land in the country is about 17.57 lakh acres. The State / UT-wise details are enclosed as Annexure-A.

(b) The total land acquired for defence purpose after independence in the country is about 8.38 lakh (rounded) acres. The State / UT-wise details are enclosed as Annexure-B.

(c) Private land measuring 346.88 acres in Bhingar village Ahmednagar was acquired by the Government during 1905-1907 for defence purposes under the authority of Bombay Government Revenue Department notifications. Besides, land measuring 6.025 acres in Bhingar village was acquired under Collector of Ahmednagar notification published in Bombay Gazette Part-I on 24.06.1954. The land is situated outside Ahmednagar Cantonment along the Ahmednagar-Aurangabad Highway and is analogous to A-1 land placed under the management of Local Military Authority. The land has since been under active occupation of Army and held by BT Regiment for training, various types of accommodations, ranges and other Army uses.

**ANNEXURE-A REFERRED IN THE REPLY GIVEN IN PART (a) OF
LOK SABHA STARRED QUESTION NO. 426 FOR ANSWER ON
31.3.2017**

Details of land under Ministry of Defence in the country, State/UT-wise

Sr. No.	State / UT	Area (in acres)
1.	Andaman & Nicobar Islands	8166.39
2.	Andhra Pradesh	14523.73
3.	Arunachal Pradesh	4787.39
4.	Assam	25493.31
5.	Bihar	11925.44
6.	Chandigarh	176.25
7.	Chattisgarh	1582.41
8.	Dadar & Nagar Haveli	0
9.	Daman & Diu	196.00
10.	Delhi	11628.55
11.	Goa	3025.58
12.	Gujarat	24807.00
13.	Haryana	37211.36
14.	Himachal Pradesh	8096.65
15.	Jammu & Kashmir	22338.51
16.	Jharkhand	7713.62
17.	Karnataka	33124.71
18.	Kerala	5279.40
19.	Lakshadweep	39.85
20.	Madhya Pradesh	231073.96
21.	Maharashtra	138802.10
22.	Manipur	1294.41
23.	Meghalaya	4029.40
24.	Mizoram	0.21
25.	Nagaland	551.28
26.	Odisha	18015.72
27.	Puducherry	20.38
28.	Punjab	78329.18
29.	Rajasthan	821186.68
30.	Sikkim	3078.07
31.	Tamil Nadu	21233.46
32.	Telangana	25211.30
33.	Tripura	2679.51
34.	Uttar Pradesh	123309.97
35.	Uttarakhand	27168.07
36.	West Bengal	40955.70
	Total:	1757055.54

**ANNEXURE-B REFERRED IN THE REPLY GIVEN IN PART (b) OF
LOK SABHA STARRED QUESTION NO. 426 FOR ANSWER ON
31.3.2017**

**State-wise details of the land acquired for the defence purpose since
independence**

Sr. No.	State / UT	Area (in acres)
1.	Andaman & Nicobar Islands	475.450
2.	Andhra Pradesh	2232.740
3.	Arunachal Pradesh	5603.218
4.	Assam	16534.458
5.	Bihar	9685.670
6.	Chandigarh	167.618
7.	Chattisgarh	192.890
8.	Delhi	1531.295
9.	Daman & Diu	73.119
10.	Goa	2666.230
11.	Gujarat	11094.420
12.	Haryana	22643.559
13.	Himachal Pradesh	3646.120
14.	Jammu & Kashmir	16093.211
15.	Jharkhand	6091.737
16.	Karnataka	8506.908
17.	Kerala & Lakshadweep	920.680
18.	Madhya Pradesh	102257.528
19.	Maharashtra	73342.968
20.	Manipur	947.335
21.	Meghalaya	3983.800
22.	Mizoram	0.211
23.	Nagaland	115.950
24.	Odisha	13832.337
25.	Puducherry	20.381
26.	Punjab	67464.710
27.	Rajasthan	373040.424
28.	Sikkim	2158.560
29.	Tamil Nadu	9471.835
30.	Telangana	15133.606
31.	Tripura	1782.135
32.	Uttar Pradesh	47640.656
33.	Uttarakhand	7480.669
34.	West Bengal	10748.683
	Total:	837581.111
